

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

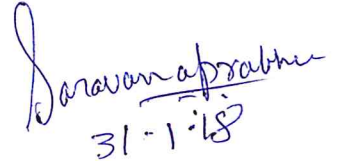
1 Naman R. Joshi
9739098717

Jayshree Jain.
Operational
Creditor.


31/01/18


2. SARAVANA PRABHU J
9964007885

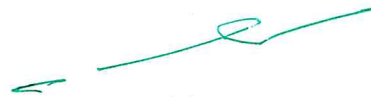
M/S DTDC EXPRESS LTD
Respondent


31-1-18

ORDER

PCS for Operational Creditor is present. Tapas Law Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 21/02/2018.


Member (T)


Member (J)